

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 07/(MAH)/2015
I.A. No. 36/2017 & 37/2017

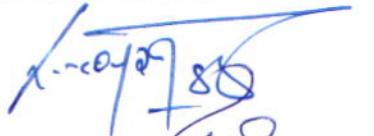
CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.08.2017

NAME OF THE PARTIES: Mr. Anand Achyutrao Kulkarni
V/s.
Shri Shivsagar Sugar and Agro Products Ltd.

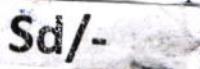
SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Satyajit Kakade	Adv for Petitioners	
2	K. L. Jinaralli	Petition No. 4	
3	V. S. Patil	Petition No. 3	

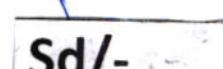
ORDER

IA 36/2017 & 37/2017 IN CP 07/397-398/NCLT/MB/MAH/2015

At request of the parties, list this matter on 1.9.2017.

 Sd/-

V. NALLASENAPATHY
Member (Technical)

 Sd/-

B.S.V. PRAKASHKUMAR
Member (Judicial)